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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 31/252/NCLT/AHM/2017

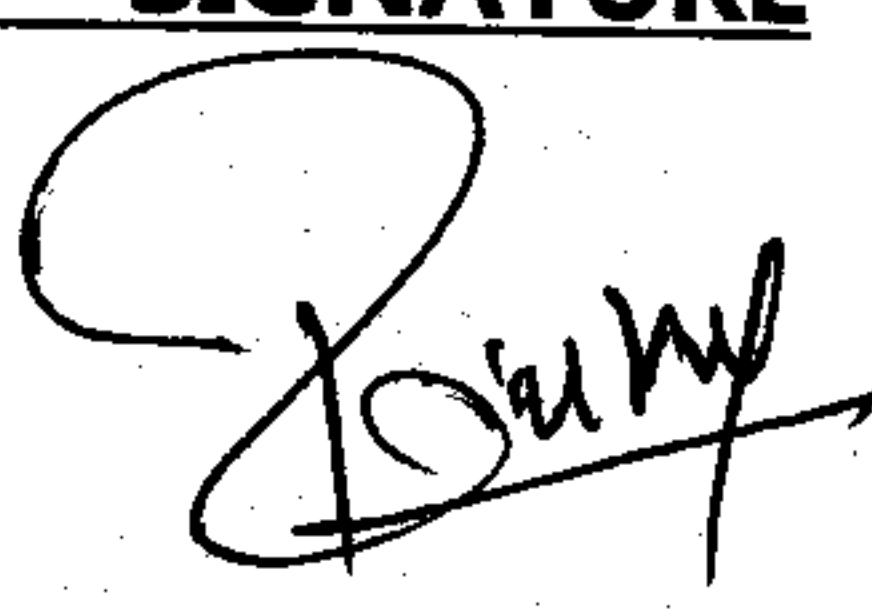
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

Name of the Company: Kuldeep Shastri
V/s.
ROC, Gujarat

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Pinky Srivastava	PCS	Kuldeep Shastri	
2.				

ORDER

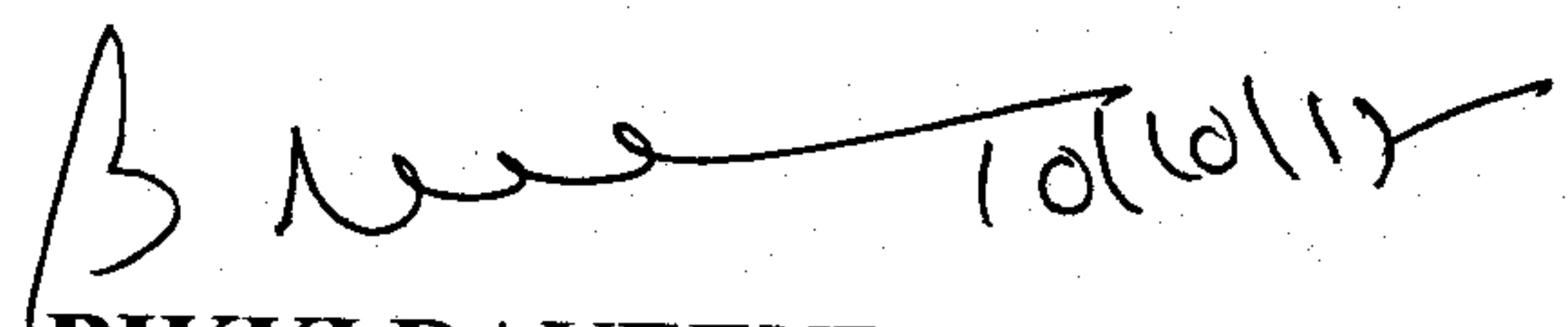
Learned PCS Ms. Pinky Srivastava i/b Learned FCA Mr. Satyam Srivastava present for Appellant. None present for ROC.

Heard arguments of Learned PCS for appellant.

Appellant is directed to issue notice of date of hearing on ROC and shall file proof of service.

ROC shall file objections, if any.

List the matter on 10.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of October, 2017.